

(b) whether LPG agencies are insufficient in Haryana, if so, the district-wise details thereof; and

(c) the names of the districts in which LPG agencies are likely to be opened in Haryana during 1992?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHANAN KUMAR): (a) to (c). New LPG distributorships are opened at different places in the country as per Marketing Plan, availability of product, etc. As per the information provided by the oil companies, there was a total of 119 LPG distributorships in different districts of Haryana as on 1.10.1991:

Ambala	-	21
Bhiwani	-	5
Faridabad	-	17
Gurgaon	-	7
Hissar	-	10
Jind	-	4
Kaithal	-	1
Kamal	-	14
Kurukshetra	-	5
Mahendergarh	-	3
Panipat	-	1
Rewari	-	2
Rohtak	-	11
Sirsa	-	5

Sonapat - 7

Yamunanagar - 6

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[English]

CNG for Introduction of Gas Based Vehicles in Delhi

3584. SHRI TARA CHAND KHANDELWAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Supreme Court has recently censured the officials of the Gas Authority of India Ltd. for not making available the Compressed Natural Gas for introduction of gas based vehicles on an experimental basis in DTC buses to prevent pollution in Delhi;

(b) if so, whether the Gas Authority of India has expressed its inability to do so; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHANA KUMAR): (a) The Supreme Court has recalled their direction regarding censure of officers.

(b) No, Sir. Compressed Natural Gas will be made available by the Gas Authority of India Ltd. for operating 5 DTC buses on dual-fuel system to assess the technical feasibility and commercial viability of such operations in Delhi.

(c) Does not arise.